

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) Yes, Sir.

(b) A Statement is below.

STATEMENT

Considerable progress has been made in the development of the various sub-systems of the MBT. Major success has been achieved in the armament system, the fire control system and the composite armour to provide better production and immunity. A new type of tank ammunition has also been developed to enhance the lethality of the gun. There are some technological problems in the engine development which is the first and most powerful of its kind to be attempted indigenously. These problems are not uncommon in such a programme and intensive efforts towards resolving these problems are continuing and are expected to be successfully concluded in the near future.

Various sub-systems of the two early warning radars (one for Army and another for Air Force) for low level air defence are nearing completion. These include antennas, display signals processing and identification friend and foe (IFF) sub-systems. Development work on transmitter sub-systems is under progress. Both the radars are expected to be ready for technical evaluation in 1983.

A Sonar system indigenously developed by Defence Research and Development Organisation (DRDO) is undergoing extensive trials and the results so far achieved are excellent.

RELAXATION IN STRINGENCY OF FUNDS IN BANKING SYSTEM

3556. SHRI K. MALLANNA : Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India have asked the Reserve Bank of India to relax the stringency of funds in the banking system after considering the requirements for productive purposes of industries as well as the implementation of the 20-Point Programme and the Integrated Rural Development Programme;

(b) whether Government have also issued instructions to the Reserve Bank of India to publicise this aspect and to en-

sure that the bank branches, particularly in the rural areas, meet the requirements of the beneficiaries of the various schemes so that anti-poverty programme initiated by the Government made a dent on the problem; and

(c) if so, the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The basic objective of the credit policy of the Government and Reserve Bank of India is to meet the genuine productive credit requirements of the industries as well as other sectors of the economy. The position is kept under constant review, and corrective measures are taken when necessary. Banks have been clearly advised to meet the requirements of the beneficiaries of the 20 Point Programme/Integrated Rural Development Programme to the maximum extent possible. The instructions issued by the Reserve Bank in this regard are brought to the notice of the State Governments, District Rural Development Agencies and all the others concerned with the implementation of the programme. Necessary forums have also been provided at various levels to ensure proper coordination in the implementation of the programme between the banks and the State level agencies.

आयात और निर्यात

3557. श्री कृष्ण दत्त सुल्तानपुरी : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों के दौरान सरकारी एजेंसियों के माध्यम से आयात की गई वस्तुओं के नाम तथा उनकी कुल लागत कितनी है और उन देशों के नाम क्या हैं जहाँ से उन्हें आयात किया गया था; और

(ख) उक्त अवधि के दौरान भारत सरकार ने अपनी एजेंसियों के माध्यम से कितना माल निर्यात किया और उससे हुए लाभ और हानि का ब्यौरा क्या है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री पी० ए० संगमा) : (क) और (ख) उन मदों की सूची, जिनका आयात सहकारी क्षेत्र के अधिकरणों द्वारा सरणीबद्ध है, अप्रैल, 1982-मार्च, 1983 (खण्ड 1) के लिए आयात तथा निर्यात नीति